## **Outstanding sportspersons in penury**

1433. SHRI RAM KUMAR KASHYAP: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government is aware that many of our outstanding sportspersons of yesteryears are living in penurious circumstances;
  - (b) if so, the details thereof;
- (c) the details of initiatives taken to alleviate the financial condition of such sportspersons of yesteryears who have won medal or participated in National/International events/championships;
- (d) whether there is any proposal to give pension facility to such outstanding sportspersons and their family;
  - (e) if not, the reasons therefor, and
  - (f) the details of steps taken to promote sports in rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) It has come to the knowledge of the Government from time to time that sportspersons of yesteryears are living in indigent circumstances or are in requirement of assistance for medical treatment.

- (b) and (c) Details of sportspersons, whose indigent circumstances came to knowledge of the Government and who have been given financial assistance from Pandit Deendayal Upadhyay National Welfare Fund for sportspersons since 2009-10, are given in the Statement (*See* below).
- (d) and (e) The Ministry is implementing another scheme titled 'Scheme of Pension to Meritorious Sportspersons' under which life time monthly pension is given to those sportspersons who have won Gold, Silver and Bronze in Olympic Games, Commonwealth Games, Asian Games and World Cups/World Championships (in Olympic and Asian Games disciplines) and Paralympics Games, after they attain the age of 30 years or retire from active sports, whichever is later.
- (f) Sports being a State subject, promotion and development of Sports in the country is primarily the responsibility of the State Government. In order to complement/supplement the efforts of the State Governments in this regard, the Ministry of Youth

Affairs and Sports has been implementing various schemes for promotion of sports in the entire country, including rural areas, through creation/development of sports infrastructure and conduct of annual sports competitions.

The "Khelo India – National Programme for Development of Sports" Scheme has twelve verticals and aims to achieving the twin objectives, of the National Sports Policy, 2001, of mass participation and promotion of excellence in sports and strengthen the entire sports ecosystem. The Scheme *inter alia* provides for holding of annual rural and indigenous/tribal games, national level competitions and aims at disseminating information to present generation about these games and also encourage children and youth to take up these games in a major way, paving way for their future mainstreaming.

Statement

Details of Sportspersons/Organizations given lump sum ex-gratia assistance

Year	Sl. No.	Name of Sportsperson/ Organization	Financial assistance for	Amount paid
1	2	3	4	5
2009-10	1.	Smt. Jyotsna Bose w/o Late Nirmal Kumar Bose	Ameliorating financial condition	₹ 1,00,000
	2.	Ms. Barbara J. Francis, Ex-Hockey Player	Medical treatment	₹ 1,50,000
	3.	Mrs. Sulinder Kour, w/o late Makhan Singh, Athletics (Gold medallist 1964 Asian Games)	Ameliorating financial condition	₹3,00,000
	4.	Ms. Sophia Rehman w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals	Ameliorating financial condition	₹ 1,50,000
	5.	Mrs. Alphoncia Thangaraj w/o ex-footballer who took part in 1956Olympics when India reached semi-finals	· ·	₹ 1,50,000
	6.	Mrs. Boby Kittyw/o ex-	Ameliorating financial	₹ 1,50,000

[RAJYA SABHA] Unstarred Questions	328	Written Answers to	[RAJYA SABHA]	Unstarred Questions
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1	2	3	4	5
		footballer who took part in 1956 Olympics when India reached semi-finals	condition	
	7.	Mrs. Nanjamma M. w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals	Ameliorating financial condition	₹ 1,50,000
	8.	Mrs. Khajabi w/o ex- footballer who took part in 1956 Olympics when India reached semi-finals	Ameliorating financial condition	₹ 1,50,000
	9.	Mrs. Lyra D'souza w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals	Ameliorating financial condition.	₹ 1,50,000
	10.	Shri J. Sreedharan, Boxing Coach	medical treatment	₹3,00,000
	11.	Subroto Mukerjee Sports Education Society	For conduct of football tournament	₹20,00,000
2010-11	12.	Shri Prabir Sarkar, physically handicapped sportsperson	procurement of artificial limb	₹ 1,50,000
	13.	Shri M. Bharathan ex- footballer (67 years old)	Ameliorating financial condition	₹ 1,00,000
	14.	Shri Hiralal Shaw ex-wrestler	Ameliorating financial condition	₹ 2,00,000
	15.	Shri Nasir Ali Syed ex-chess player	Ameliorating financial condition	₹ 1,50,000
	16.	Ms. Saly George ex-volleyball player	Ameliorating financial condition	₹ 2,50,000

Written	Answ	ers to [7 March, 2	018] Unstarred Q	Duestions 329
1	2	3	4	5
	17.	Shri Ajit Singh Pole vault player	medical treatment	₹ 3,00,000
	18.	Shri S.K. Pathania ex-athletics player	medical treatment	₹ 1,00,000
	19.	Shri Ranjeet Khashaba Jadhav, son of Late Shri K.D. Jadhav, ex-Olympian who won bronze medal for India in 1952 Helsinki Olympics	Ameliorating financial condition	₹ 3,82,000
	20.	Ms. Padma Chorol Sportswoman, Jammu & Kashmir	Ameliorating financial condition	₹ 70,000
	21.	Smt. Sunanda K. Mangave w/o of late Shri K. D. Mangave, wrestlerwho secured 4th position at 1952 Helsinki Olympics	Ameliorating financial condition	₹ 2,00,000
	22.	Durand Football Tournament Society	For conducting of football tournament	₹20,00,000
	23.	Shri Joby Mathew, Handicapped arm wrestler (under discretionary clause)	Ameliorating financial condition	₹ 2,00,000
2011-12	24.	Ms. Arunima Sinha, anational level player, who met with an accident on 13th April 2011 and her left leg amputated	For medical treatment	₹ 2,08,714
	25.	Shri P. K. Banerjee, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	26.	Shri Tulsidas Balaram, Member, Indian football team participated in 1960	Ex-gratia financial assistance	₹ 1,50,000

Rome Olympics

330	Written Answers to	ID A INA CADITAT	Unstarred Ouestions
330	Willen Answers to	IRAJYA SABHAI	Onsiarrea Quesitons

1	2	3	4	5
	27.	Shri S. Narayanan, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	28.	Shri O. Chandrashekhar, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	29.	Shri Fortunata A. Franco, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	30.	Shri Chunni Goswami, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	31.	Shri S.S. Hakim,Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	32.	Shri S.S.H. Hamid, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	33.	Shri Arun Lal Ghosh, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	34.	Shri Simon Sunder Raj, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000

	_	221
nstarred	Ouestions	331

Written	Answers	to
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[7 March, 2018] Unstarred

1	2	3	4	5
	35.	Smt. Alphoncia Raj w/o Shri P. Thanga Raj, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	36.	Smt. Kannan Kamalabai w/o Late Shri D. Kannan, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	37.	Smt. D. Devdas w/o Late Devdas, Member, Indian football team participated in 1960 Rome Olympics	Ex-gratia financial assistance	₹ 1,50,000
	38.	Smt. Barbara J. Francis Ex-Hockey Player	Medical treatment	₹ 2,00,000
	39.	Shri Kaushalender Singh, Physically handicapped	Ameliorating financial condition	₹ 2,00,000
	40.	Joginder Singh Bedi, physically handicapped	Ameliorating financial condition	₹ 2,00,000
	41.	Smt. Farzana Khan, former Football player	Ameliorating financial condition	₹ 5,00,000
	42.	Shri Desh Prem Azad, coach of cricketer Kapil Dev	Medical treatment	₹ 3,44,703
2012-13	43.	Shri Yuvraj Singh, Cricketer	Medical treatment	₹ 5,00,000
	44.	Ms. Nisha Rani Dutta, Archery	Ameliorating financial condition	₹ 5,00,000
	45.	Shri Virender Bhatnagar, Cricket Coach (SAI)	Medical treatment	₹ 5,00,000
2013-14	46.	Ms. Barbara J. Francies, Ex-Hockey Player	Medical Treatment	₹ 50,000

332	Written Answers to	IRAJYA SABHA1	Unstarred Questions
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1	2	3	4	5
	47.	Ms. Shanthi Sondarajan, Athlete	For Diploma Course	₹ 60,500
	48.	Family of Ms. Ruma Chattoupadhayay, Cycling Coach who died in road accident	Financial Assistance to Family	₹ 500,000
	49.	Ms. Sulinder Kaur w/o Late Shri Makhan Singh, Athlete	Ameliorating financial condition	₹ 2,00,000
2014-15	50.	Ms. Muniya, Kabaddi Player	Medical Treatment	₹ 2,00,000
	51.	Ms. Barbara J. Frances, Former Hockey Player	Medical Treatment	₹ 50,000
	52.	Sh. Charanjit Singh, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	53.	Sh. Gurbax Singh, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	54.	Sh. Darshan Singh, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	55.	Sh. Harbinder Singh, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	56.	Sh. Balbir Singh, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	57.	Sh. Haripal Kaushik, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	58.	Sh. Ali Sayeed, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	59.	Smt. Shanti S. Laxman, w/o Late Shankar Laxman, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	60.	Smt. Charanjit Kaur, w/o Late Prithpal Singh, Hockey Player	Ameliorating financial condition	₹ 5,00,000

[7 March, 2018]	Unstarred Questions	333
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1	2	3	4	5
	61.	Smt. Surinder Kaur, w/o Late Jagjit Singh, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	62.	Smt. Shanti Mary, w/o Late Shri V. J. Peter, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	63.	Smt. Bhupinder Kaur, w/o Late Joginder Singh, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	64.	Sh. S.A. Salam, Former Football Player	Medical Treatment	₹ 5,00,000
	65.	Ms. Barbara J. Frances, Former Hockey Player	Medical Treatment	₹ 50,000
	66.	Sh. Shamrao Pawar, Gymnastic Player	Medical Treatment	₹ 2,00,000
2015-16	67.	Sh. Kabyanil Taukdar, Rubic Cube Player	Ameliorating financial condition	₹ 3,00,000
	68.	Ms. Vibha Patil, w/o Late Bandhu Patil, Hockey Player	Ameliorating financial condition	₹ 5,00,000
	69.	Shri Dipankar Borah, Karate Player	Medical Treatment	₹ 2,00,000
	70.	Ms. Khirada Saikia Kalita, Athlete	Ameliorating financial condition	₹ 2,00,000
2016-17	71.	Shri Mohd. Shahid, Former Hockey Player	Medical Treatment	₹ 10,00,000
	72.	Shri Bir Bahadur Singh, Former Footballer	Ameliorating financial condition	₹ 2,00,000
	73.	Ms Preeti Beniwal, Boxer	For Medical Treatment	₹ 85,000
2017-18	74.	Shri Mohammad Habib, former footballer	Medical Treatment	₹ 5,00,000
	75.	Shri N. K. Mishra, former volleyball player	Ameliorating financial condition	₹ 5,00,000

Written Answers to

## Sanction of synthetic track in Warangal

1434. SHRI DHARMAPURI SRINIVAS: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that the Sports Authority of Telangana State (SATS) has requested the Ministry for sanction of a synthetic track in Warangal, if so, the details thereof;
- (b) whether Government has also sought for release of funds for pending proposals sent by the State, if so, the details thereof;
- $\begin{tabular}{ll} (c) & the number of proposals sent by Government of Telangana and the proposals that are pending till now; and \\ \end{tabular}$
- (d) the measures being taken by the Ministry for early release of pending proposals along with sanctioning of synthetic track in Warangal?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) Yes, Sir. Sports Authority of Telangana State has submitted the proposal for laying of Synthetic Athletic Track at Warangal City, Telangana at an estimated cost of ₹7.00 crore. Administrative approval has been accorded to the proposal for a total amount of ₹7.00 crore with ₹3.00 crore to be released as first instalment. Sanction orders for the same will be issued subject to obtaining financial concurrence for the same.

(b) to (d) The Government of Telangana has submitted four proposals under the Khelo India Scheme which are listed in the Statement (*See* below). Information relating